

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY
ORDINARY ORIGINAL CIVIL JURISDICTION
COMPANY PETITION NO. 692 OF 1999**

In the matter of Companies Act,
1956 (Act I of 1956)

And

In the matter of Modern
Petro-Chem Industries Private
Limited, a Private Limited
Company incorporated under the
Companies Act, 1956 registered
under Company No. 30203, having
its registered office at 504, Dunhill
Corner, 5th Road, Santacruz (East),
Mumbai – 400 055.

And

In the matter of Petition U/s. 439
of the Companies Act, 1956 ;

GULJAG INDUSTRIES LIMITED,)
a Limited Company incorporated)
under Companies Act, 1956 and)
having its registered office at 19,)
Prem Court, Jemshedji Tata Road,)
119, Backbay Reclamation,)
Bombay – 400 020)....

..... Petitioner

**NOTIFICATION TO OFFICIAL LIQUIDATOR ORDER APPOINTING HIM
AS A LIQUIDATOR**

To,
The Official Liquidator,
High Court,
Bombay

Order pronounced on 4th November, 2009 by the Hon'ble
Company Judge **Dr. D. Y. Chandrachud**, for the appointment of the Official
Liquidator as a Liquidator of the undermentioned Company:-

NAME OF THE COMPANY : M/S. Modern Petro-Chem
Industries Private Limited,
REGISTERED OFFICE AT : 504, Dunhill Corner, 5th Road,
Santacruz (East),
Mumbai – 400 055.
PETITIONER'S ADVOCATE : Mr. Devendra Sharma
DATE OF THE PRESENTATION
OF THE PETITION : 5th May, 1999.

Copy of the Minutes of Order, Copy of the Petition and Affidavit-in-support are enclosed herewith.

Dated this 3rd December, 2009.

For Registrar (O.S.)/
Prothonotary and Senior Master

3-12-09

SEALER

Dated this 4th day of December, 2009

NOTE :- It will be the duty of the persons as are liable to make out or to concur in making out a statement of affairs under Section 454 to attend on the Official Liquidator at such time and place as he may appoint and to give him all information he may require.

Copy forwarded for information to:-

The Registrar of Companies,
100, Everest Building, Marine Drive,
Mumbai.